

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA**

IN

Appeal No. 08 of 2020 (EZ)

IN THE MATTER OF:

MRIDU PABAN PHUKON & ANR

..... Petitioners

Versus

UNION OF INDIA & ORS.

..... Respondents

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3.	<u>Annexure 1-</u> A true copy of the Letter by Moefcc vide letter no. F.No.J-11011/1260/2007-IA-II(I) dated 20.04.2022.	7-9

Through



A. Sarma

Tanmoy Raj Sen

(Mr. Angshuman Sarma and Mr. Tanmoy Raj Sen)

23 JUL 2022

Advocates for the Respondent No. 2
House No. 281, RGB Road, Chandmari,
Guwahati-781003
Ph. No. 9864045388



23 JUL 2021

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2,
OIL INDIA LIMITED

I, **Sri Saroj Kumar Deka**, son of Late A.C. Deka, aged about 58 years, Resident of Duliajan, in the District of Dibrugarh, Assam, do hereby solemnly affirm and state as follows :-

1. That I am the Legal Manager of the respondent company and as such I am fully conversant with the facts and circumstances of the case. I am also competent and authorized to swear this affidavit on behalf of the respondent.

2. That it may be stated that the Respondent Company had filed an online proposal No. IA/AS/IND2/255785/2022 dated 17th March, 2022 for amendment in the Environmental Clearance in relation to the “Onshore Oil & Gas Development Drilling and Production in Mechaki Area covering Mechaki, Mechaki Extension of Baghjan and Tinsukia Extension PMLs in Tinsukia District of Assam”.

3. That the Ministry of Environment, Forest and Climate Change have considered the above proposal for amendment of the Environmental Clearance. Accordingly, the Ministry vide letter No. F.No.J-11011/1260/2007-IA-II(I) dated 20.04.2022 has amended the Environmental Clearance for the project “Onshore Oil & Gas Development Drilling and Production in Mechaki Area covering Mechaki, Mechaki Extension of Baghjan and Tinsukia Extension PMLs in Tinsukia District of Assam” in favour of Oil India Limited. The same is annexed herewith as Annexure- 1.



Copy of the Letter by MOEFCC vide letter no. F.No.J-11011/1260/2007-IA-II(I) dated 20.04.2022 for amendment in

23 JUL 2022

the Environmental Clearance is annexed herewith as **Annexure- 1**.

4. That it is further submitted that this additional document is essential for adjudication of this instant matter, which is before this Hon'ble Court. The deponent thus submits that this present additional document may kindly be taken on record by this Hon'ble Tribunal.

5. That the statements made in this affidavit and in paragraphs...^{1,2,4}.....are true to my knowledge, those made in paragraphs³..... being matters of record are true to my information derived there from which I believe to be true and the rest are my humble submission before this Hon'ble Tribunal.

Filed By:

Saroj Kumar Deka

DEPONENT

SAROJ KUMAR DEKA
GENERAL MANAGER (LEGAL)
&
ATTORNEY
OIL INDIA LIMITED
DULIAJAN, ASSAM

Through:

A. Sarma

Tanmoy Raj Sen

(Mr. Angshuman Sarma and Mr. Tanmoy Raj Sen)

Advocates for the Respondent No. 2

House No. 281, RGB Road, Chandmari, Guwahati-781003

Ph. No. 986404538



23 JUL 2022

Sanjoy Mudoi, NOTARY, Govt. of India
Instrument Sl. No.
Date. 23 JUL 2022

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EASTERN ZONE BENCH, KOLKATA

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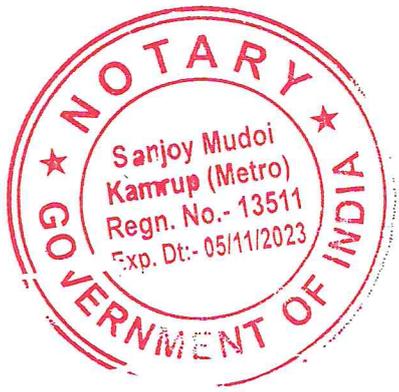
UNION OF INDIA & Ors.

..... Respondents

AFFIDAVIT

I, Sri Saroj Kumar Deka, aged about 58 years, S/o Late. A.C. Deka, R/o Duliajan, in the District of Dibrugarh, General Manager (Legal) of Oil India Limited, do hereby solemnly affirm and state as under :-

1. That I am the General Manager (Legal) of Oil India Limited and have been authorized by the Applicant Company to swear the present Additional Affidavit on behalf of the Applicant Company. I am well conversant with the facts and circumstances of the case and as such, I am competent to swear the present Additional Affidavit.
2. That I have read over the contents of the accompanying Additional Affidavit and the same are true and correct and is drafted on my instruction.



[Signature]
23 JUL 2022

Saroj K. Deka

Sanjoy Mudoi
NOTARY
Kamrup (Metro), Govt. of India
Registration No. : 13511
Expiry Date : 05-11-2023

DEPONENT
SAROJ KUMAR DEKA
GENERAL MANAGER (LEGAL)
&
ATTORNEY
OIL INDIA LIMITED
DULIAJAN, ASSAM

VERIFICATION

Verified on this the 23.07. 2022 that the contents of the above Additional Affidavit are true and correct. No part of it is false and nothing material has been concealed therefrom.

Saroj Kumar Deka

DEPONENT

SAROJ KUMAR DEKA
GENERAL MANAGER (LEGAL)
&
ATTORNEY
OIL INDIA LIMITED
DULIAJAN, ASSAM



23/7/22
23 JUL 2022

Sanjoy Mudoi
NOTARY
Kamrup (Metro), Govt. of India
Registration No. : 13511
Expiry Date : 05-11-2023

By Speed Post/Online



F. No. J-11011/1260/2007-IA-II(I)
Government of India
Ministry of Environment, Forest & Climate Change
Impact Assessment Division

Indira Paryavaran Bhawan,
Jal Wing, 3rd Floor, Aliganj,
Jor Bagh Road, New Delhi-110 003

Dated: 20th April, 2022

To,
Shri. Sarbeswar, Head (S&E),
M/s Oil India Limited,
Dibrugarh, Assam- 786602.

Sub: Onshore Oil & Gas Development Drilling and Production in Mechaki Area covering Mechaki, Mechaki Extension, Baghjan and Tinsukia Extension PMLs in Tinsukia District of Assam - Amendment in Environmental Clearance regarding.

Sir,

This refers to your online proposal No. IA/AS/IND2/255785/2022 dated 17th March, 2022 for amendment in the environmental clearance to the above mentioned project.

2. The Ministry of Environment, Forest and Climate Change has considered the above proposal for amendment in the Environmental Clearance granted by Ministry vide letter No.IA-J-11011/1260/2007-IA-II(I) dated 9th April, 2020 for the project "Onshore Oil & Gas Development Drilling and Production in Mechaki Area covering Mechaki, Mechaki Extension, Baghjan and Tinsukia Extension PMLs in Tinsukia District of Assam" in favour of M/s Oil India Limited.

3. The project proponent has requested for amendment in the EC with the details are as under:

S. No	Para of EC issued by MoEF &CC	Details as per the EC	To be revised/read as	Justification/ reasons
1.	Para No. 6	Application for Forest Clearance (FC) has been submitted for two wells (MKD& MKE). It has now proposed to drop the two location from the scope	In-Principle/Stage-I approval for diversion of forestland for MKD and MKE wells has been obtained from MoEF&CC. Therefore,	OIL submitted application for ToR for drilling of 18 wells and 4 production installations in Mechaki Block. MoEF&CC issued

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		of the present project.	the two wells are included within the scope of the present project.	approved TOR vide No.IA-J-11011/105/2017-IA-II(I) dated 31 st May, 2017.
2.	Para No. 13	Based on the proposal submitted by the project proponent and recommendation of the EAC(Industry-2), in its meeting held during November 20-22, 2019, the Ministry of Environment, Forest and Climate Change hereby accords environmental clearance to the project for Onshore Oil & Gas Developmental Drilling and Production from 16 wells and setting up 4 production installations and laying of gas pipeline in an area of 82 ha. In Mechaki area covering Mechaki, Mechaki Extension, Baghjan and Tinsukia Extension PMLs in District Tinsukia, Assam	Based on the proposal submitted by the project proponent and recommendation of the EAC(Industry-2), in its meeting held during November 20-22, 2019, and after obtaining of In-Principle/Stage-I approval for diversion of forestland for MKD and MKE wells, the Ministry of Environment, Forest and Climate Change hereby accords environmental clearance to the project for Onshore Oil & Gas Developmental Drilling and Production from 18 wells (with addition of wells MKD and MKE) and setting up 4 production installations and laying of gas pipeline in an area of 82 ha. In Mechaki area covering Mechaki, Mechaki Extension, Baghjan and Tinsukia Extension PMLs in District Tinsukia, Assam	EIA study conducted for 18 wells and 4 production installations against the TOR for Mechaki Block. At the time of EAC, Two well locations out of 18 wells viz. MKD and MKE were dropped from the proposal as forest clearances was not available at that time. OIL obtained EC for 16 wells and 4 production installations vide letter no No. IA- J-11011/1260/2007-IA-II(I) dated 9th April, 2020. Now, MoEF&CC granted In-Principle/Stage-I approval for diversion of forestland for MKD and MKE wells. OIL complied all the stipulated conditions of the 1 st Stage forest clearance and submitted the compliance report to the IRO, MoEF&CC, Guwahati. IRO office advised OIL to submit the Environment Clearance of MKD & MKE wells for grant of Final Forest Clearance.

Co-Ordinates of Proposed Wells :

#	Well Name	Latitude	Longitude	Village	District
1.	MKD	27°43'22.59 6" N	95°38'55.65 6" E	Mechaki RF	Tinsukia
2.	MKE	27°42'41.60 9" N	95°41'20.93 2" E	Mechaki RF	Tinsukia

Sum

4. The proposal was appraised by the Expert Appraisal Committee (Industry-2) in the Ministry in its 02nd meeting held during 29th - 30th March, 2022. The EAC, after detailed deliberations found the justifications satisfactory and recommended the amendment in EC as proposed by the project proponent with all other terms and conditions remain unchanged.

5. Based on recommendations of the EAC, the Ministry of Environment, Forest and Climate Change hereby accords approval to the proposed amendment in EC granted by the Ministry vide letter No.IA-J-11011/1260/2007-IA-II(I) dated 9th April, 2020 for the project "Onshore Oil & Gas Development Drilling and Production in Mechaki Area covering Mechaki, Mechaki Extension, Baghjan and Tinsukia Extension PMLs in Tinsukia District of Assam" in favour of M/s Oil India Limited. All other terms and conditions stipulated in the EC shall remain unchanged.

6. This issues with approval of the competent authority.

Ashok Kr. Pateshwary
20/4/2022

(Ashok Kr. Pateshwary)
Director

Copy to: -

1. The Secretary, Environment & Forest, H-Block, 2nd Floor, Janata Bhawan, Dispur, Guwahati - 781006 (Assam)
2. The Regional Officer, Ministry of Env., Forest and Climate Change, Integrated Regional Office, Guwahati, 4th Floor, HOUSEFED Building, G.S. Road Rukminigaon, Guwahati - 781022
3. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 32
4. The Member Secretary, Pollution Control Board Assam, Bamunimaidam, Guwahati - 21 (Assam)
5. Monitoring Cell, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi - 3
6. District Collector, Tinsukia, Assam
7. Guard File/Monitoring File/ Parivesh Portal /Record File

(Ashok Kr. Pateshwary)
Director

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Tel. No. 20819326